

OFFICE OF THE DISTRICT & SESSIONS JUDGE (S-W) DWARKA COURTS

NEW DELHI

ORDER

In order to streamline and to avoid over lapping/delay in submission of reports, the work related to the undermentioned committees are hereby assigned to the following branches as mentioned against their names:-

S.No.	NAME OF COMMITTEE	Assigned to
1	Lawyers' Chamber Allotment Committee	General Branch
2	'District Sub Committee, South-West District Dwarka Courts	General Branch
3	Academic Forum	Judicial Branch
4	Building Maintenance Committee	General Branch
5	Disaster Management Committee	General Branch
6	Condemnation Board	General Branch
7	Purchase Committee	General Branch
8	Library Committee	Judicial Library
9	Security Arrangements Committee	General Branch
10	Arts Work Committee	General Branch
11	Horticulture & Environment Committee	General Branch
12	Committee to outsource the Housekeeping and security services	Care Taking Branch
13	Staff Grievances Redressal Committee	General Branch
14	Computer Committee	Computer Branch
15	Committee for Child/Vulnerab le Witness Court Room	V W D C
16	Committee to consider matters relating to welfare of Judicial Officers .	General Branch
17	Sexual Harassment Committee	General Branch
18	Under Trial Review Committee	DLSA
19	Criminal Injuries Compensation Board	DLSA
20	Committee to Invite applications for the appointment of Oath Commissioner	General Branch
21	Committee to supervise inaugural functions at District Courts, Dwarka	General Branch
22	Vigilance Committee	Vigilance Branch
23	Model Courts Committee South-West District, Dwarka Courts	Judicial Branch
24	Arrears Committee	Judicial Branch
25	Review Sub-Committee	Judicial Branch
26	Reduction and Waste Management Committee	Care Taking Branch
27	Witness Protection Committee	General Branch

Note:-

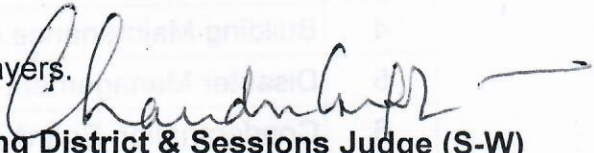
All correspondence with the Hon'ble High Court of Delhi is to be done through The Ld. District & Sessions Judge (S-W), Dwarka Courts.

No. 2701-2724 /Committees/DWK/2019

Dated 08-2-19

Copy forwarded for information to:-

1. Officers-in-Charges concerned Branch, Dwarka Courts, New Delhi
2. The A.O.s (J)/Branch Incharge/s concerned Branch, Dwarka Courts, New Delhi.
3. D.D.O. (S-W), Dwarka Courts, New Delhi.
4. PS/Reader to the undersigned, Dwarka Courts, New Delhi.
5. The Office of CMM, Dwarka Courts, New Delhi.
6. The Website Committee, Tis Hazari Courts, Delhi (with request to upload this order on the official website)
7. The Branch Incharge, Computer Branch, Dwarka Courts (with the direction to upload this order on the official website of Dwarka Courts)
8. The Care Taker, Dwarka Court, New Delhi
9. Branch Incharge R & I Branch for uploading on Layers.



Officiating District & Sessions Judge (S-W)
Dwarka Courts, New Delhi

General Branch	Library Committee	7
General Branch	Security Committee	8
General Branch	General Management Committee	9
General Branch	Arts and Craft Committee	10
General Branch	Horiculture & Environment Committee	11
Care Taking Branch	Committee to enhance the firefighting and security services	12
General Branch	Staff Grievances Redressal Committee	13
Computer Branch	Computer Committee	14
V W G C	Committee for Child Welfare in Witness Court Room	15
General Branch	Committee to consider matters relating to welfare of Judicial Officers	16
General Branch	Sexual Harassment Committee	17
DLSA	Under Trial Review Committee	18
DLSA	Central Inquiries Commission Board	19
General Branch	Committee to invite applications for the appointment of Civil Commissioners	20
General Branch	Committee to supervise industrial factories in District Courts Dwarka	21
Vigilance Branch	Vigilance Committee	22
Judicial Branch	Model Courts Committee South-West District, Dwarka Courts	23
Judicial Branch	Area Committee	24
Judicial Branch	Review Sub-Committee	25
Care Taking Branch	Reduction and Waste Management Committee	26
General Branch	Witness Protection Committee	27